

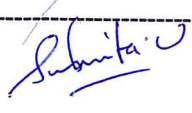


15/15

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/67/2016
NAME OF THE PETITIONER(S) : P.M. Johny & another
NAME OF THE RESPONDENT(S) : Seaqueen Builders Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	SUSHMITA UDAYASANKAR HEMA SRINIVASAN	COUNSEL FOR RESPONDENTS R2 - R4	
2.	T.K. Bhaskar Prigadaashini N Keerti	Counsel for Respondents 1 to 4	
1.	Chandramouli Prabhakar	Counsel for Petitioners	

ORDER

Counsel representing both the parties are present. Counsel for respondents sought time for continuation of arguments. Time enlarged at request. Put up on 04.04.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)